

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 158 of 2014

Dated : 20th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s Sponge Udyog Pvt. Ltd.

....Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2
Mr. Rutwik Panda for R.1

ORDER

The learned counsel for the Respondent has filed the reply.

Post the matter for hearing on **15.09.2014**. In the meantime,
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js